GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:4357
ANSWERED ON:26.08.2004
FEE FOR EXAMINATION OF FILMS BY CBFC
Singh Shri Kirti Vardhan;Tripathy Shri Braja Kishore;Verma Shri Ravi Prakash

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Central Board of Film Certification levies fee for examination of every film and issue of a certificate;
- (b) if so, the details thereof and the year in which the rates were fixed;
- (c) whether the Government has delayed the decision to revise the rates during 1999 causing loss of revenue to ex-chequer;
- (d) if so, the reasons therefor; and
- (e) the details of revenue loss by the Government due to aforesaid delay;

Answer

THE MINISTER OF INFORMATION AND BROADCASTING AND CULTURE (SHRIS. JAIPAL REDDY)

- (a) Yes, Sir. As per the Rule 36 of the Cinematograph (Certification) Rules, 1983, the CBFC levies fees for examination of every film and issues necessary certificate.
- (b) The rates of fees leviable were fixed in the year 1983. The details of the fees are as follows:

Table of fees

Part 1 35 millimetres / 70 millimetres films

- (i)Rs. 20/- per 300 metres or part there of where the film does not exceed 600 metres in length.
- (ii) Rs. 100/- per 300 metres or part thereof where the film exceeds 600 metres in length.

Part 2 16 millimetres

- (i) Rs. 20/- per 120 metres or part there of where the film does not exceed 240 metres in length.
- (ii) Rs. 100/- per 120 metres or part thereof where the film exceeds 240 metres in length.

Part 3 8 millimetres / super 8 films

- (i)Rs. 20/- per 60 metres or part there of where the film does not exceed 120 metres in length.
- (ii) Rs. 100/- per 60 metres or part thereof where the film exceeds 120 metres in length.

Part 3-A Video Films

- (i) Rs. 40/- per 10 minutes of duration or part there of where the video film does not exceed 20 minutes of duration.
- (ii) Rs. 200/- for every 10 minutes of duration or part thereof where the video film exceeds 20 minutes of duration subject to a minimum of Rs. 600/-.

Part 4 Films classified as predominantly Educational / Children's films

- (i) Rs. 20/- per 300 metres or part there of in 35 millimetres or in 70 millimetres: or
- (ii) Rs. 20/- per 120 metres or part thereof in 16 millimetres: or
- (iii) Rs. 20 per every 60 metres or part thereof in 8 millimetres or super 8, irrespective of the total length of the film;

- (iv) Rs. 40 for every 10 minutes of duration or part thereof in case of video films.
- (c), (d) and (e) CBFC is performing a statutory function and is not meant to be a profit generating organisation. There has been no revision in certification fees charged by CBFC since 1983.